

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 231**  
**(IB)/334(ND)2017**

**IN THE MATTER OF:**  
**Nitin Gupta**

... **Applicant/Petitioner**

**Versus**

**M/s Applied Electro- Magnetics Pvt. Ltd.**

...

**Respondent**

**Under Section: 9 of IBC 2016**

**Order delivered on 01.02.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 20.03.2024.

**Sd/-**  
**(COURT OFFICER)**